

In the Central Administrative Tribunal, Allahabad Bench

ORDER SHEET

Application No. 1533

of 200 07

Applicant (s) Raja Ram Pandey

Respondent (s) Union of India
4 cl

Advocate for Applicant (s)

Advocate for Respondent (s)

Su. P. Shukla

S. Se

Notes of the
Registry

Order of the
Tribunal

O.R.

Due to
facility of space
this case record
was inadvertently
mixed up with
the decided cases
and could not
be listed on
the date fixed
on 2/8/04. Case
record is submitted
with request
to fix a date
for admission.

Inconvenience
caused to the
Hon'ble court is
very much
regretted.

500, Shuman
S/3104
10/9

DR (5) List on
24.9.04
10/9

50(5)

24.9.2004

Hon. Mr. A.K. Bhattachagar, J.M.

Nave has appeared on behalf
of the applicant, even in the revised
call.

From the perusal of the order
sheet it has come to notice
that nave has appeared for the
applicant on 1-1-2004, 27-1-2004,
2-4-2004 and 10.5.2004 and
interim order is continuing
till then. Today also
there is no representation from
the applicant's side. It
appears the applicants are
not interested in pursuing
this matter. Accordingly,
the OA is dismissed in
default and for non-prosecution.
Shri G.R. Gupta, learned
Counsel for the respondents
is present.

An
J.M.

Ans.